NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 26(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healtcare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION REPRESENTATION 1. S. HARSHARAW Adv. Setutioner.
2. DR. VERENDER BURTI Setutioner Nos 1. MR. SAURARH KALIA ADV. & Respondent] famulalli

ORDER

Learned counsel for the petitioner is present. Ms. Samridhi Gogia has appeared on behalf of the learned counsel for the respondent. Learned counsel for the respondent is not available today. So, the matter will be posted for tomorrow the 22nd of September 2016 for further arguments.

(R. Varadharajan)

Member (Judicial)

(R-YARADHARA)AN

(Maharaj Krishan Hanjura)

Member (Judicial)